

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA/15(AHM)2021 in CP(IB) 78 of 2018

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCEING BEFORE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

Name of the Company: Mamta Sandeep Khandelwal
V/s
Kiran Shah Liquidator of Hardik Industrial
Corporation Pvt Ltd

Section 60(5) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION SIGNATURE</u>
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1.
2.

ORDER

Learned Counsel Mr. Arjun Sheth appeared for the Applicant.

No one appeared for the Respondent.

At the request of the Learned Counsel for the Applicant, the matter stands adjourned.

The matter stands adjourned to 14.07.2021 for further consideration.

SD/-
(CHOKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)